

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

4<sup>th</sup> Floor, Chanderlok Building,36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No.60/TT/2015

Date: 27.11.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: - Truing up of Transmission tariff for 2009-14 tariff period and determination of Transmission Tariff for 2014-19 tariff period for 2014-19 Chukha Transmission System in Eastern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 2.12.2015.

- (i) Submit the incidence report in support of replacement of BPL make PLCC panels. Furnish the date of installation of BIMCO make isolators and any inspection and testing report in support of proposal for replacement. Submit the administrative approval or Board approval, if any, regarding proposed additional capital expenditure for 2014-19 period.
- (ii) Furnish the break-up of the additional capital expenditure claimed due to various counts namely replacement of BIMCO make isolators a Salakati, Siliguri & Birpara S/S, Replacement of BPL make PLCC, Replacement of fire fighting system and Replacement of pneumatic relays during 2014-19 period.

Yours faithfully,

(V. Sreenivas)  
Deputy Chief (Legal)